

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 13th March 2025 at 10.30 a.m. ;**

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The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up **Civil Application(Review) No. 2803 of 2024(F) in Writ Petition No. 1442 of 2024(F)**, as per the board notified separately.

II

Soon after the Special Division Bench work is over, the Regular Division Bench headed by the **Hon'ble Shri Justice M.S. Karnik** will take up the matters as per the board notified.

III

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 10.03.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)